COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

<u>IA NO. 438 OF 2017 IN</u> DFR NO. 1549 OF 2017

Dated: 13th July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Mangalam Cement Ltd. Appellant(s)

Vs.

Rajasthan Renewable Energy Corpn. Ltd. & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. P N Bhandari

Counsel for the Respondent(s) : Mr. R.K. Mehta

Ms. Himanshi Andley for R.2

<u>ORDER</u>

IA No. 438 OF 2017

(Appl. for Condonation for delay)

Issue notice to the Respondents returnable on 06.09.2017. Mr. R.K. Mehta takes notice on behalf of Respondent No.2. Dasti, in addition, is permitted.

List the matter on <u>06.09.2017.</u>

(I.J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/hks